



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.12.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 04.12.2024 will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 187 of 2023 & I.A. No. 677, 678, 679 of 2023 (PH)	Uday J. Desai Vs. Bank of India & Anr.	Neeha Nagpal	Mahima Singh Shreya Mahalwar Aayush Agarwala-R1 Shahan Ulla-R2
2.	Competition App. (AT) No. 11 of 2021 & I.A. No. 2096 of 2021 (PH)	Steel Authority of India Ltd. & Anr. Vs. Competition Commission of India & Ors.	Samaksh Goyal	Shama Nargis-R1 Ashok Panigarhi Geetanjali-R2 to R7 R. Chandrachud-R7

By order of Hon'ble Chairperson
-Sd/
Registrar